

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/2588 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the 9<sup>th</sup> April, 2025.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2023-25/2011, dtd. 07.04.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.04.2025 and 09.04.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 07.04.2025 till the morning of 10.04.2025**, has been granted. The CJM, Bongaigaon, in his absence, the Addl.CJM, Bongaigaon, in his absence, the SDJM(S), Bongaigaon, and in her absence, the Civil Judge (Jr. Div.)-cum-JMFC, Bongaigaon will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2005/2588 /A, dated** , 09-04-2025

Copy to-

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*